

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 119(ND)/2015
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE COMPANY: Sh. Sunil Gandhi
Vs.
M/s. A.N. Buildwell Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MUDIT GUPTA	ADVOCATE	PETITIONER	
2.	YESHI RINCHHGN	ADVOCATE	PETITIONER	

ORDER

For order see C.P. 99(ND)/2015.